

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No.61**

Dated Guwahati, the 24<sup>th</sup> September, 2013

This is in supersession of previous Notification No. 59 dated 18<sup>th</sup> September, 2013.

The Principal Seat of the Gauhati High Court will remain closed from **10<sup>th</sup> October, 2013 to 27<sup>th</sup> October, 2013** on account of the Puja Vacation.

The Officers and Staff of the Principal Seat will attend the office under Roster Arrangement i.e. 50% of the Officers and Staff will work in the 1<sup>st</sup> Part of the Vacation and the remaining 50% of the Officers and Staff will work in the 2<sup>nd</sup> Part of the Vacation (excluding Sundays, Saturdays and Gazetted Holidays) as mentioned below: -

<b>1<sup>ST</sup> PART OF THE VACATION</b>	<b>2<sup>ND</sup> PART OF THE VACATION</b>
<b>10<sup>th</sup> October to 18<sup>th</sup> October, 2013</b>	<b>19<sup>th</sup> to 27<sup>th</sup> October, 2013</b>

During the 1<sup>st</sup> Part, the office will remain open on 10<sup>th</sup>, 15<sup>th</sup>, 17<sup>th</sup> October, 2013 and during the 2<sup>nd</sup> Part, Office will remain open on 21<sup>st</sup>, 22<sup>nd</sup>, 24<sup>th</sup> and 25<sup>th</sup> October, 2013. The 23<sup>rd</sup> October, 2013 has been treated as non-working day.

During the vacation, the Officers and Staff will attend the office from 10 a.m. to 5 p.m. on "Vacation Court Days" and from 10 a.m. to 4 p.m. on all Other Working Days.

During the vacation, Officers and Staff of the Principal Seat may be required to attend the office/duty even during the holidays/non-working days, if required by the Registry, in connection with the shifting of Courts to the additional High Court building.

Limitation will not run during the Vacation.

By Orders,

Sd/- A. Chakravarty  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.III-35/2011/4184-4214/G, dated 24<sup>th</sup> September, 2013**  
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, for information and necessary action.
4. The Registrar, High Court of \_\_\_\_\_.
5. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.

Contd....

8. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur.
10. The Secretary, Lawyers' Association, Guwahati.
11. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
12. The District & Sessions Judge, \_\_\_\_\_  
(Assam, Tripura, Mizoram, Arunachal Pradesh)
13. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar (Judl.) Gauhati High Court, Guwahati. He is requested to make necessary arrangement for holding Vacation Courts in Principal Seat as well as Permanent Benches.
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Director, Law Research Institute, Gauhati High Court, Guwahati.
19. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
24. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
25. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati. The Superintendent (Establishment) is directed to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Puja Vacation immediately.
26. The Court Officer No.1, Gauhati High Court, Guwahati.
27. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (PS), Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati.

*MS.*

**REGISTRAR (JUDICIAL)**

*MS. 9.13*